

C. A. T. Bench, JAIPUR

Date of Order	Orders
19/1/94	Sh. R. N. Mathur counsel for the applicant On request of The counsel for the applicant the M.A. is dismissed as withdrawn withdrawn. (B.N. Dhondiyal) Member (Adm) (D.L. Mehta) Vice-Chairman
	Copy sent to the app. & up cl on 715/716. Dated 12/4 9